

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 210

IA No. 56/JPR/2023

IA No. 111/JPR/2023

IA No. 294/JPR/2023

IA No. 305/JPR/2023

IA No. 321/JPR/2023

IA No. 434/JPR/2023

IA No. 441/JPR/2023

IA No. 488/JPR/2023

IA No. 490/JPR/2023

IA No. 491/JPR/2023

IA No. 495/JPR/2023

IA No. 547/JPR/2023

IA No. 548/JPR/2023

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IA No. 550/JPR/2023

IA No. 551/JPR/2023

IA No. 552/JPR/2023

IA No. 662/JPR/2023

IA No. 02/JPR/2024

IA No. 03/JPR/2024

IA No. 52/JPR/2024

IA No. 191/JPR/2024

CP No. (IB)- 297/7/JPR/2019

Under Section 7 of IBC, 2016

In the matter of:

Mrs. Saroj Gupta

.... Financial Creditor/Applicant

Versus

M/s Aastha Buildhome Developers Pvt. Ltd.

...Corporate Debtor/Respondent

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER

HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

Present Through Video Conferencing: -

For the Applicant : Nitesh Srivastava, Adv.

For the RP : Ankit Sareen, Adv.

Prashant Agarwal, RP

For the Respondent : Nivedita R. Sarada, Adv.

Sdr

Sdr

Ghanshyam Nath Dwivedi
Anyudyuti Maitra, Adv.
Tarun Agarwal, Adv.
Bhaskar Agarwal, Adv.
Kiran Sharma, Adv.
Mitali Karwa, Adv.

ORDER

Heard Mr. Ankit Sareen, Adv. appearing on behalf of the RP. Mr. Prashant Agarwal, RP present in person. Ms. Nivedita R. Sarada, Adv. appearing on behalf of the Respondent. It is submitted by counsel for the Corporate Debtor that a new resolution Plan has been filed which is under consideration before the CoC. This CoC's meeting will be held today.

Mr. Prashant Agrawal, RP has filed an additional affidavit in IA No 321/JPR/2023 which has been filed under Section 43,44,66 & 67 of IBC, 2016. Copy of the additional documents be furnished to the learned counsel for the Respondent/Corporate Debtor. Mr. Prashant Agrawal, RP further submitted that IA No. 294/JPR/2023 may also taken on next date of hearing. List the matter for consideration along with all the pending IAs on 05.06.2024.


Sdr

(Rajeev Mehrotra)
Technical Member


Sdr

(Deep Chandra Joshi)
Judicial Member

May 03, 2024